

ORDER SHEET

O.A / MA / RA / CP NO. 416 OF 2006Applicant/s Priyanka Dwivedi Respds. U.O.T. 2 on.Advocate for Applicant/s Sh. S.N. Singh Advocate for Respondent/s Sh. S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>10</u>
	<u>3-4-2009</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mrs. Manjilika Gaur, A.M. None for the applicant even in the revised call. Shri S.C. Mishra, Counsel for the respondents is present. List as 9-4-2009. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M. <u>9.4.09</u> Hon Mr A.K. Gaur, JM Hon Mr S.R. Shukla, AM None appears for the applicant even on revised call. Sri S.C. Mishra, learned counsel for the respondents. It appears that the Applicant has lost interest in prosecuting this case. The OA is dismissed in default for want of prosecution. <i>[Signature]</i> AM <i>[Signature]</i> JM one	
	Contd. On Sheet No. _____	